

**PREVENTION OF POLITICAL  
DEFECTION BILL\***

**SHRI MALLIKARJUN (Medak) :** I beg to move for leave to introduce a Bill to provide for the prevention of defection by legislators from one party to another and for matters connected therewith.

**MR. DEPUTY-SPEAKER :** The question is:

“That leave be granted to introduce a Bill to provide for the prevention of defection by legislators from one party to another and for matters connected therewith”

*The motion was adopted.*

**SHRI MALLIKARJUN :** I introduce the Bill

**CONSTITUTION (AMENDMENT)  
BILL\***

*(Amendment of articles 15 and 16)*

**SHRI S. M. SIDDAYYA (Chamarajanagar) :** I beg to move for leave to introduce a Bill further to amend the Constitution of India.

**MR. DEPUTY-SPEAKER :** The question is:

“That leave be granted to introduce a Bill further to amend the Constitution of India”.

*The motion was adopted.*

**SHRI S. M. SIDDAYYA :** I introduce the Bill.

**INDUSTRIAL DISPUTES (AMENDMENT) BILL\***

*(Amendment of Section 2 and omission of Section 9B, etc.)*

**SHRI DINEN BHATTACHARYYA (Serampore) :** I beg to move for leave to introduce a Bill further to amend the Industrial Disputes Act, 1947.

**MR. DEPUTY-SPEAKER :** The question is:

“That leave be granted to introduce a Bill further to amend the Industrial Disputes Act, 1947”.

*The motion was adopted.*

**SHRI DINEN BHATTACHARYYA :** I introduce the Bill.

**CONSTITUTION (AMENDMENT)  
BILL\***

*(Insertion of new article 141A)*

**SHRI D. K. PANDA (Bhanjanagar) :** I beg to move for leave to introduce a Bill further to amend the Constitution of India.

**MR. DEPUTY-SPEAKER :** The question is:

“That leave be granted to introduce a Bill further to amend the Constitution of India”.

*The motion was adopted.*

**SHRI D. K. PANDA :** I introduce the Bill.

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